

(c) whether Government would take any effective steps keeping in view the future of lakhs of students;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Some State Government are not recognizing the degrees awarded by the Open Universities for the purpose of employment/promotion under them.

(c) to (e) It is the prerogative of an employer to decide on the matter of eligibility of candidates for employment under it. Central Government as an employer, has made its position clear on this subject *vide* Gazette Notification No. 44 dated 1.3.1995, which *inter alia* states that all the qualifications awarded through distance mode of education by the Universities established by an Act of Parliament or State Legislatures, Institutions Deemed to be Universities under Section 3 of the UGC Act, 1956 and Institutions of National Importance declared under an Act of Parliament stand automatically recognized for the purpose of employment to posts and services under the Central Government, provided they have been approved by Distance Education Council, India Gandhi National Open University (IGNOU), New Dehi and wherever necessary by All India Council for Technical Education (AICTE), New Delhi.

National common examination for entrance to higher education

2370. SHRIMATI KANIMOZHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any decision has been taken to introduce a single national common examination for entrance to higher (tertiary) education;

(b) if so, the details thereof;

(c) whether his Ministry has consulted State Governments, Educational Institutions and students to develop consensus on this important policy and if so, the details thereof; and

(d) whether his Ministry has duly considered various difficulties faced by students from different States if such an examination was to be introduced and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (d) Do not arise.

Per student subsidy in higher education

2371. SHRI RAHUL BAJAJ:

SHRI RAJKUMAR DHOOT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the average subsidy per student per year at an IIT, IIM, Central University, State University and Government aided colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): There is no such information being maintained by this Ministry regarding average subsidy per student in Indian Institutes of Technology (I.I.Ts), Indian Institutes of Management (I.I.Ms), Central Universities, State Universities and Government aided Colleges.

Students going abroad for higher studies

2372. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that several foreign based academic institutions/universities have been present in India either severally or through joint collaboration with Indian institutions;

(b) if so, the details of foreign academic institutions/universities who have ventured into India so far indicating the extant domestic rules governing their entry and conduct in India;

(c) whether Government has conducted any survey to ascertain number of students going abroad every year for pursuing higher studies in *bonafide* institutions overseas;

(d) if so, the details of its finding indicating estimated cost of fees, boarding and lodging and travelling involved therein; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) 100% Foreign Direct Investment (FDI) through automatic route is permitted in the Education Sector since 11th February, 2000, without the authority to confer foreign degrees. At present, only the All India Council for Technical Education (AICTE) has framed regulations, for entry and operation of foreign universities/institutions, imparting technical education in India and seven institutions have been registered by AICTE for providing technical education in India in collaboration with the foreign universities/institutions. These are (i) IHM, Aurangabad, Maharashtra in collaboration with University of Huddersfield, UK, (ii) APIIT, Panipat, Haryana in collaboration with Staffordshire University, U.K., (iii) Sreenidhi Institute of Science and Technology, Hyderabad, Andhra Pradesh in collaboration with Vaughan College of Aeronautics and Technology, USA, (iv) IIMT, Meerut, Uttar Pradesh in collaboration with TAFE, Australia, (v) Maharaja Institute of Technology, Rohini in collaboration with Auburn University, Alabama, USA, (vi) Delhi College Business School, Indore, MP in collaboration with Demonford University, Leicester, U.K. and (vii) Bharatiya Vidhya Bhawan's S.P. Jain Institute of Management, Mumbai in collaboration with Schulich School of Business, York University, Canada.

(c) No separate information is available in respect of Indian students pursuing higher education abroad. There are no restrictions on cross-border students' mobility and such mobility